

Rajya Sabha

List of Questions for WRITTEN ANSWERS

to be asked at a sitting of the Rajya Sabha to be held on
Monday, August 2, 2021/ 11 Sravana, 1943 (Saka)

(Ministries : Coal; Defence; Environment, Forest and Climate Change; Heavy Industries and Public Enterprises; Information and Broadcasting; Jal Shakti; Micro, Small and Medium Enterprises; Mines; Minority Affairs; Parliamentary Affairs; Ports, Shipping and Waterways; Road Transport and Highways; Youth Affairs and Sports)

Total number of questions -- 160

Under utilisation of coal mines

1441 Smt. Phulo Devi Netam:

Shri Shaktisinh Gohil:

Shri Digvijaya Singh:

Shri G.C. Chandrashekhar:

Will the Minister of **Coal** be pleased to state:

- whether Government is aware of the under-utilization of existing coal mines in India and whether any action has been taken to enhance such utilisation;
- if so, the details thereof and if not, the reasons therefor; and
- the details of Public Sector Enterprises (PSEs) which were allocated coal blocks, from 2014 till date, and the details of cancellation of allotted mines to PSEs during this period, if any, year-wise?

Auctioning of coal mines

1442 Smt. Phulo Devi Netam:

Shri Rajmani Patel:

Shri Shaktisinh Gohil:

Shri G.C. Chandrashekhar:

Will the Minister of **Coal** be pleased to state:

- the reasons Government failed to auction nearly 70 mines out of 112 mines from 2015 to 2020;
- whether the newly listed 41 mines include mines on the older list which were not auctioned; and
- whether Government is aware that 21 mines out of the newly listed mines for auction fall under the 'No-Go' areas classified in 2011, and the reasons for proceeding forward despite such classification?

Auction of coal blocks in India

1443 **Dr. Sasmit Patra:**

Will the Minister of **Coal** be pleased to state:

- (a) the details of auctions undertaken so far, for coal blocks in India; and
- (b) the expected revenue/royalty generated from the abovementioned auction of coal blocks?

Funds to develop infrastructure of coal industry

1444 **Shri T.G. Venkatesh:**

Will the Minister of **Coal** be pleased to state:

- (a) whether Government has been extending any specific funds for developing the infrastructure of coal industry;
- (b) if so, the details thereof; and
- (c) if not, the ways in which Government proposes to develop the infrastructure for the coal industry in the country?

Coal usage in India

1445 **Dr. Narendra Jadhav:**

Will the Minister of **Coal** be pleased to state:

- (a) the coal production in India from 2010 to 2021;
- (b) the demand of coal in India from 2010 to 2021;
- (c) percentage of the demand which is fulfilled domestically and percentage which is supported by imports, from 2010 to 2021, year-wise; and
- (d) the details of Government's plan to phase out coal imports by the year 2025?

Coal reserves in the country

1446 **Shri P. Bhattacharya:**

Will the Minister of **Coal** be pleased to state:

- (a) the estimates of coal reserves in the country, State-wise;
- (b) the amount which is being exploited out of this, State-wise;
- (c) the distribution of the exploited coal, grade-wise; and
- (d) the steps taken to increase coal production and to reduce coal imports?

CSR spending by coal PSUs

1447 # **Dr. Kirodi Lal Meena:**

Will the Minister of **Coal** be pleased to state:

- (a) whether Public Sector Undertakings (PSUs) have failed to spend cent per cent amount of funds allocated to Corporate Social Responsibility (CSR) projects towards local development during last five years;
- (b) if so, the amount of funds allocated/utilized since the year 2016-17 till date;
- (c) whether Government has any special budget to set up schools, hospitals and parks on its properties through Public Private Partnership (PPP) model for infrastructural development of its local areas; and
- (d) if so, the details of such PPP models in Rajasthan including district Dausa along with the amount of budget allocated/spent by associate companies since 2016-17 till date?

Illegal coal mining in Meghalaya

1448 **Shri Rakesh Sinha:**

Will the Minister of **Coal** be pleased to state:

- (a) whether illegal coal mining has been taking place in Meghalaya;
- (b) whether Government has identified areas where such illegal activities are taking place and steps taken to stop them;
- (c) its impact on ecology of the State and damage it has already done;
- (d) the number of people arrested or punished for such illegal activities;
- (e) whether it is a fact that wherever such illegal mines are created they are creating huge open ditches which remain unfilled as neither Government agencies nor private ones take responsibility; and
- (f) the number of such open ditches in Meghalaya?

Commercial coal mining

1449 # **Shri Satish Chandra Dubey:**

Will the Minister of **Coal** be pleased to state:

- (a) the details of the number of coal mines proposed by Government for commercial mining through auction, State/UT-wise;
- (b) the details of the assessment of the environmental impact carried out for each coal mine, State-wise; and
- (c) whether it is a fact that many local people are opposing the said projects and the details of the impact of commercial mining on the local people around these coal mines?

Tuberculosis in mining areas

1450 **Shri Prasanna Acharya:**

Will the Minister of **Coal** be pleased to state:

- a) whether Government is aware that tuberculosis (TB) disease is widely prevalent in mining areas, particularly in areas surrounding coal mines, if so, the details thereof; and
- b) the blue print in the mining sector to achieve the target, in view of the Prime Minister's call for eradication of TB from India by 2025?

Renaming the Clean Environment Cess

1451 **Shri Prasanna Acharya:**

Will the Minister of **Coal** be pleased to state:

- a) whether it is a fact that many coal bearing States including Odisha have requested for renaming the Clean Environment Cess on coal as Environment and Rehabilitation Cess and for earmarking sixty percent of the cess for coal bearing States;
- b) whether the Goods and Service Tax Council and the Central Government have agreed to this proposal; and
- c) if so, the details thereof, if not, the reasons therefor?

Flawed data reporting of water consumption by coal plants

1452 **Shri Sanjay Singh:**

Will the Minister of **Coal** be pleased to state:

- (a) whether it is a fact that many power plants continue to under report or incorrectly report their specific water consumption to authorities;

- (b) if so, the details thereof;
- (c) whether it is also a fact that there is no third party monitoring and verification done of the self-reported data through annual water audits; and
- (d) if so, the reasons therefor?

Coal requirement in Maharashtra

1453 **Dr. Fauzia Khan:**

Will the Minister of **Coal** be pleased to state:

- (a) the details of coal requirement in Maharashtra;
- (b) the quantum of coal of different grade supplied to Maharashtra, along with its value during each of the last five years; and
- (c) the steps taken by Government to ensure an adequate supply of coal to these States?

Coal projects under construction in India

1454 **Shri Akhilesh Prasad Singh:**

Will the Minister of **Coal** be pleased to state:

- (a) the details of coal projects under construction in India currently;
- (b) the details of private sector investment in coal production in the last two years and whether it has reduced dependence on imports;
- (c) the details of operational coal-based power plants in the private sector under financial stress;
- (d) whether the coal sector is facing the problem of stranded assets and if so, the reasons therefor; and
- (e) whether Government is taking steps to gradually phase out coal investments and devising a roadmap to deal with stranded assets and if so, the details thereof?

Hardship faced by workers in coal mines

1455 **Shri K.C. Venugopal:**

Shri Sanjay Seth:

Will the Minister of **Coal** be pleased to state:

- (a) the number of workers engaged in manual work and on machines in coal companies, company-wise and State-wise;
- (b) the quantity of coal produced manually and through machines separately during the last three years and the current year, company-wise and State-wise;
- (c) the details of problems/hardships being faced by the labourers/workers in the coal mines and the steps taken/proposed to be taken by Government to improve their condition; and
- (d) whether Government has taken any step for the security of coal mine workers who remain exposed to grave danger at the time of mining and if so, the details thereof?

Benefit of coal block auction

1456 **Dr. C.M. Ramesh:**

Will the Minister of **Coal** be pleased to state:

- (a) the details of coal blocks auctioned during the last five years, State-wise; and
- (b) whether any study has been conducted regarding impact of the auction of coal blocks and the benefit derived by Government with this step, if so, the details thereof?

Modernisation of Airforce

1457 **Dr. Sasmit Patra:**

Will the Minister of **Defence** be pleased to state:

- (a) the steps being undertaken to modernise the Airforce; and
- (b) the progress made in the direction so far?

Compassionate jobs

1458 **Shri Ramkumar Verma:**

Will the Minister of **Defence** be pleased to state:

- (a) whether Ministry has any data with respect to the deaths of their staff during their service period/on duty, if so, the details thereof; and
- (b) the details of number of jobs given to the kins/dependents on compassionate ground to the deceased Staff in the last five years, State-wise, year-wise and details of pending cases thereof?

Production of defence products in the country

1459 # **Dr. Ashok Bajpai:**

Will the Minister of **Defence** be pleased to state:

- (a) whether Government has taken any decision regarding the production of more than a hundred defence related products in the country;
- (b) if so, the names of such products;
- (c) the amount of foreign exchange which will be saved through these products; and
- (d) the number of persons who will get employment through this?

Efforts by DRDO to deal with COVID-19 pandemic

1460 # **Dr. Ashok Bajpai:**

Will the Minister of **Defence** be pleased to state:

- (a) apart from defence research, the efforts made by DRDO to deal with COVID-19 pandemic at national level;
- (b) whether Government has any details regarding the extent of relief provided to common people through these efforts; and
- (c) if so, the details thereof with special reference to Uttar Pradesh?

Accommodation in the UT of Andaman and Nicobar

1461 **Shri Vivek K. Tankha:**

Will the Minister of **Defence** be pleased to state:

whether Ministry has taken any steps to ensure adequate accommodation for defence and military personnel and their families, in view of the existing acute shortage of housing in the Union Territory (UT) of Andaman and Nicobar?

Efforts to encourage domestic manufacturing

1462 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of **Defence** be pleased to state:

- (a) the efforts being made by Ministry to encourage domestic manufacturing and create a local ecosystem;

- (b) to what extent the recent announcement of reserving Rs. 17,000 crore for buying products from private sector will push domestic manufacturing;
- (c) the details of expansion of import negative list and to what extent this helps to push domestic manufacturing; and
- (d) the details of percentage of products being procured from domestic public and private sector during the last five years and the current year, year-wise?

Latest technology to the Armed forces

1463 # **Smt. Kanta Kardam:**

Will the Minister of **Defence** be pleased to state:

- (a) whether Government proposes to provide latest technology to the Armed Forces;
- (b) if so, the details thereof;
- (c) whether Government has allocated funds for modernisation and upgradation of the Armed Forces; and
- (d) if so, the details thereof?

Equipment produced under "Make-in-India" scheme

1464 **Shri Akhilesh Prasad Singh:**

Will the Minister of **Defence** be pleased to state:

- (a) the details of defence equipment produced under "Make in India" scheme during the last five years;
- (b) whether the "Make in India" scheme achieved self-reliance in defence equipment production;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor;
- (e) the steps being taken by Government to achieve self-reliance in defence equipment productions; and
- (f) whether Government is planning to open defence equipment production in the State of Bihar, if so, the details thereof, if not, the reasons therefor?

Safeguarding services of employees of ordnance factories

1465 # **Shri Digvijaya Singh:**

Will the Minister of **Defence** be pleased to state:

- (a) whether the ordnance factories in the country are being handed over to private players by Government, if so, details of the procedure adopted; and
- (b) the steps being taken by Government in order to safeguard the services of employees working in ordnance factories?

Amendment in Cantonment Act, 2006

1466 **Ch. Sukhram Singh Yadav:**

Shri Vishambhar Prasad Nishad:

Will the Minister of **Defence** be pleased to state:

- (a) whether it is a fact that Cantonment Act 2006 has been amended and final draft has been approved; and
- (b) if so, the details thereof and if not, the details of draft prepared allowing up-to-date amendments permissible in the Cantonment Boards?

Increase in air pollution due to fly ash

1467 **Shri Bhaskar Rao Nekkanti:**

Dr. Amar Patnaik:

Will the Minister of *Environment, Forest and Climate Change* be pleased to state:

- (a) whether the increase in rates of fly ash in the nation in the past year has played a role in the increased congestion of air in cities like Delhi and Mumbai;
- (b) if so, the details thereof;
- (c) whether Government has undertaken any scheme for controlling the rising rates of fly ash;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

LIDAR survey of forests

1468 **Shri Sanjay Seth:**

Shri K.C. Venugopal:

Will the Minister of *Environment, Forest and Climate Change* be pleased to state:

- (a) whether Government has released the detailed project reports of Light Detection and Ranging (LIDAR) based survey of forest areas in different States especially in Uttar Pradesh and if so, the details thereof alongwith the number of States to be covered;
- (b) whether all State Governments have been asked to work to make this project successful and if so, the response of the State Governments thereto; and
- (c) whether use of LIDAR technology will help augment water and fodder in jungle areas thereby reducing human animal conflict and if so, the details thereof?

Impact of COVID-19 on environment

1469 **Shri Ripun Bora:**

Will the Minister of *Environment, Forest and Climate Change* be pleased to state:

- (a) whether Government has report on the impact of COVID-19 pandemic on the natural environment and forests of the country;
- (b) if so, the details of quarterly report on harmful emission of particles in the country against world average ; and
- (c) the quarterly pollution report since January 2020, metro-wise?

Pollution of coastal beaches

1470 **Shri M. Shanmugam:**

Shri Vaiko:

Will the Minister of *Environment, Forest and Climate Change* be pleased to state:

- (a) whether coastal beaches, including those close to the important cities in the country and famous for tourism, are very dirty and heavily polluted;
- (b) whether any specific study has been conducted by any specialized agency to find out the amount of waste generated and the mechanism in place for their proper disposal;
- (c) if so, the details thereof; and
- (d) the various activities under taken by the Ministry under Beach Environment and Aesthetic Management System (BEAMS) programme, including pollution abatement, beach beautification etc.?

COVID-19 waste management**1471 Dr. Narendra Jadhav:**Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) the number of biomedical waste treatment facilities in India;
- (b) the number of biomedical waste treatment facilities in India which have or are updating their waste handling data on the COVID19BWM app from July 2020 to June 2021, State-wise and month-wise;
- (c) India's biomedical waste treatment capacity per day;
- (d) the number of waste generators registered, State-wise; and
- (e) the number of waste generators which have or are updating their waste handling data on the COVID19BWM app from July 2020 to June 2021, State-wise and month-wise?

Projects pending due to environmental clearances**1472 Shri Kanakamedala Ravindra Kumar:**Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether it is a fact that many projects including road projects and other projects in the State of Andhra Pradesh are pending with Government to get environment clearances;
- (b) if so, the details thereof;
- (c) whether Government has taken any steps to accord approval to these projects at the earliest;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Human-elephant conflict in Andhra Pradesh**1473 Shri Y. S. Chowdary:**Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) the steps taken by Government to address the human-elephant conflict in the country, particularly in Andhra Pradesh;
- (b) the details of the measures aimed at mitigation and management of human-elephant conflict;
- (c) whether Government has conducted any study to understand the causes of human-elephant conflict and the damage done to standing crops, farmers and environment;
- (d) if so, the details thereof; and
- (e) whether Government has collected data on the deaths of human beings and elephants as a result of such conflict?

Guidelines to deal with encroachment of environment**1474 Shri M.V. Shreyams Kumar:**Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether Government has issued guidelines to deal with the encroachment of environment;
- (b) if so, the details thereof;
- (c) the details of the amnesty declared in 2017 to the offenders of environment conservation; and
- (d) to what extent amnesty was helpful in protecting the environment?

Conservation of Himalayas

1475 # **Shri Rewati Raman Singh:**

Will the Minister of **Environment, Forest and Climate Change** be pleased to state:

- (a) whether Government has taken cognisance of various scientific reports published in recent months after the Uttarakhand disaster in February, 2021, raising serious questions about unsustainable development schemes in the Himalayas;
- (b) whether it is a fact that hydroelectric projects, highway projects and haphazardly run tourism projects which are beyond the potential of the Himalayan valley, are endangering the invaluable natural resources of the Himalayas;
- (c) whether Government proposes to take any concrete step for the conservation of Ganga and Himalayas; and
- (d) if so, the details thereof and if not, the reasons therefor?

Heat waves due to climate change

1476 # **Shri Rewati Raman Singh:**

Will the Minister of **Environment, Forest and Climate Change** be pleased to state:

- (a) whether it is a fact that there could be an increase of heat waves by three to four times, if Government does not take necessary steps to control climate change as per the recent report;
- (b) whether Government is aware of the fact that the above situation would not be suitable for India as we face most of the effects of climate change;
- (c) whether it is also a fact that the sea level could rise by 30-36 cm due to climate change; and
- (d) whether any review of such reports has been done by Government?

Ban on plastic less than 50 micron thickness

1477 # **Shri Brijlal:**

Will the Minister of **Environment, Forest and Climate Change** be pleased to state:

- (a) whether it is a fact that the use of bags, sheets made of plastic and other such materials with thickness less than 50 microns have been banned;
- (b) whether all the States, Government and Non Government Organizations have been instructed to implement this strictly; and
- (c) the details of the steps being taken in order to prevent the use of plastic with less than 50 microns of thickness?

Illegal construction on beaches of Goa

1478 # **Smt. Chhaya Verma:**

Shri Vishambhar Prasad Nishad:

Ch. Sukhram Singh Yadav:

Will the Minister of **Environment, Forest and Climate Change** be pleased to state:

- (a) whether it is a fact that in the Coastal Regulation Zone (CRZ) area of North Goa, there has been a large scale illegal construction in the Arambol, Mandrem and Ashwem beach areas in violation of the rules;
- (b) the details of the complaints received by Government regarding illegal construction in CRZ area violating environmental norms during the last five years; and
- (c) the details of removal of illegal constructions, action taken against the perpetrators after examination of complaints during the last five years?

Forest fire incidents

1479 **Shri Vaiko:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) the details of forest fire incidents in different parts of the country, State/ UT-wise;
- (b) whether Government has made any efforts to reduce forest fire incidents by involving locals and Non-Government Organisations (NGOs);
- (c) if so, the details thereof; and
- (d) the details of central assistance provided to the State Governments in the country during the last three years to prevent forest fire incidents, State-wise and year-wise?

Kumbhalgarh wildlife sanctuary

1480 # **Shri Om Prakash Mathur:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state: by when Kumbhalgarh wildlife sanctuary would be declared a tiger reserve?

Violation of green norms

1481 **Shri Md. Nadimul Haque:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether Government has noticed and identified the cases of violation of environmental norms by infrastructure and industrial projects in the country for the past five years;
- (b) if so, the details thereof;
- (c) the details of projects and violators, State-wise;
- (d) whether Government plans to take action against violators in terms of closure or demolition of a project, if so, the details thereof and if not, the reasons therefor; and
- (e) the details of the penalties on violators in regards of the scale of the project?

National afforestation programmes

1482 **Shri Mallikarjun Kharge:**

Dr. Ameer Yajnik:

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) the details of budgetary allocations and expenditure on national afforestation programme to improve the forest cover from 2014-15 to 2020-21, year-wise;
- (b) whether national afforestation programmes has improved the forest cover in India; and
- (c) if so, the details thereof?

National Forest Policy, 2018

1483 **Shri Mallikarjun Kharge:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) the total land under the coverage of forest/trees across the country, as on date, State/UT- wise;
- (b) whether Government drafted a new National Forest Policy (NFP), 2018;
- (c) if so, the details along with the aims and objectives thereof;
- (d) whether Government has elicited comments/suggestions on the draft NFP, 2018 from various stakeholders and if so, the details and the outcomes thereof; and
- (e) the time by which the new NFP will come into force?

Compliance of TPP with revised standards for coal based power plants

1484 **Prof. Manoj Kumar Jha:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) number of Thermal Power Plants (TPPs) which are yet to comply with the revised standards for coal based power plants in place since 2015, the details of all TPPs which have complied and those yet to comply;
- (b) reasons as to why the Ministry keeps extending the deadline for TPPs for complying with these standards;
- (c) details for all deadline extensions given so far along with reasons therefor; and
- (d) whether the Ministry has done an assessment of negative impact on environment and health of people due to continued operation of these TPPs without complying with revised standards, if so, details thereof?

Grassland conservation

1485 **Dr. Amar Patnaik:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) the details of the hectares of land restored as a percentage of the total deforested and degraded areas, since 2015, State-wise;
- (b) whether it is a fact that India has lost 31 percent (5.65 million hectares) of grassland area between 2005 to 2015, if so, the details thereof and its resulting ecological impact; and
- (c) the measures undertaken by the Ministry to protect, preserve and promote Indian grasslands and encompassing fauna?

Waste management in the light of COVID -19

1486 **Dr. Amar Patnaik:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether the usage of covid protection gear like Personal Protection Equipment (PPE) kits and masks has led to a strain on the country's waste management systems pertaining to medical waste;
- (b) if so, the details of measures that Government is following to combat this;
- (c) whether the increased generation of biomedical waste has caused hindrance to the cleanliness goals in the country agreed to as a part of the Paris Agreement; and
- (d) if so, the details of mechanism by which Government aims to overcome this?

Environmental clearance for smelter complex in tribal areas

1487 **Shri Naranbhai J. Rathwa:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether it is a fact that Hindustan Zinc Ltd (HZL) is setting up 10,000 crore zinc smelter complex in tribal areas of Doswada district, Gujarat without obtaining mandatory clearances from Central Pollution Control Board and other authorities;
- (b) whether it is also a fact that the statutory requirement of public hearing of more than ninety tribal villages has not been given so far; and
- (c) if so, action Government proposes to take to safeguard the interest of tribals in Doswada district, Gujarat and ensure statutory public hearings by Central Pollution Control Board?

Common Bio-medical Waste Treatment and Disposal Facilities (CBWTFs)

1488 **Shri John Brittas:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether Government plans to increase the number of Common Bio-medical Waste Treatment Facility (CBWTF) in the country for treatment and disposal of bio-medical waste produced due to the pandemic;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government plans to enhance capabilities of already existing CBWTFs; and
- (d) if so, the details thereof and if not, the reasons therefor?

National Board for Wildlife

1489 **Shri Digvijaya Singh:**

Shri G.C. Chandrashekhar:

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether National Board for Wildlife (NBWL) conducts post-approval assessment to ascertain whether its decisions resulted in conservation and development of wildlife and forests;
- (b) if so, details of such assessments and if not, reasons therefor;
- (c) number and details of NBWL clearances granted between March 25, 2020 and May 31, 2020;
- (d) whether NBWL clearance proposals require site inspection, and if so, the details of how such clearances were issued during the COVID-19 lockdown period between March 25, 2020 and May 31, 2020; and
- (e) the details of projects for which site inspections were mandatory but were cleared virtually?

Outreach activities for mass citizen engagement

1490 **Dr. Vikas Mahatme:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether the study, published in journal "Earth Systems and Environment" last month, suggested that northwestern India is at "particularly high risk" to flooding from snow and glacier melting, caused by temperatures projected to rise by the end of the 21st century;
- (b) whether the Ministry agrees with the study and if so, long-term goals for tackling climate change; and
- (c) whether Government is planning to formulate outreach activities for mass citizen engagement and whether the Ministry has details of previously executed outreach activities, and number of citizens impacted as climate Change is an issue that needs urgent attention?

Cloud burst in the hills

1491 **Shri A. Vijayakumar:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether Government is aware that there are frequent cloud burst in the hilly region in the country due to climate change effect;
- (b) if so, the action taken against environmental damage in the hilly areas, especially in Himalayan range; and
- (c) if not, the reasons therefor?

Afforestation monitoring

1492 **Shri Subhash Chandra Singh:**

Will the Minister of *Environment, Forest and Climate Change* be pleased to state:

- (a) whether there is a national level monitoring system to map the afforestation and regeneration of degraded areas;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Modernisation of Hindustan Engineering Corporation Limited

1493 # **Shri Deepak Prakash:**

Will the Minister of *Heavy Industries and Public Enterprises* be pleased to state:

the steps taken/ being taken by Government regarding the modernisation of Hindustan Engineering Corporation Limited?

Growth of manufacturing sector

1494 **Lt.Gen. (Dr.) D. P. Vats (Retd.):**

Will the Minister of *Heavy Industries and Public Enterprises* be pleased to state:

- (a) the growth of manufacturing sector in the country during the last three years, year and category-wise;
- (b) whether Government has introduced any schemes to incentivise the manufacturing sector and if so, the details thereof;
- (c) whether Government has any estimation of the total number of workforce dependent on the manufacturing sector and if so, the details thereof;
- (d) whether Government has taken any initiatives for skill training of the workers of manufacturing sector; and
- (e) if so, the details thereof and the response received in this regard?

Promotion and use of eco-friendly and electrical cars

1495 **Dr. Fauzia Khan:**

Will the Minister of *Heavy Industries and Public Enterprises* be pleased to state:

- (a) whether Government is considering promoting the use of eco-friendly and electrical cars and help car makers introduce more such vehicles;
- (b) if so, the details thereof;
- (c) whether Government is considering reducing import duty on hybrid, electrical and eco-friendly vehicles; and
- (d) if so, the details thereof including any recommendations made in this behalf?

FAME scheme

1496 **Smt. Ambika Soni:**

Will the Minister of *Heavy Industries and Public Enterprises* be pleased to state:

- (a) the total funds allocated/spent during phase I and II of implementation of Faster Adoption and Manufacturing of Hybrid and Electric Vehicles (FAME) scheme;
- (b) the reasons for very slow pace of implementation of the scheme as well as creation of charging infrastructure across the country; and
- (c) the fresh steps taken by Government to bring down the cost of electric vehicles on par with those internal combustion engines (ICEs)?

Subsidies for adoption of electric vehicles

1497 **Smt. Roopa Ganguly:**

Will the Minister of **Heavy Industries and Public Enterprises** be pleased to state:

- (a) the amount of subsidies provided from the adoption of Electric Vehicles so far, the details thereof;
- (b) whether awareness campaign about electric vehicles is a part of FAME scheme; and
- (c) if so, the details thereof?

Permission to private satellite TV channels

1498 # **Shri Neeraj Dangi:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) details of number of private satellite TV channels permitted in the country during the last five years, year-wise;
- (b) the number and names of private TV channels where raids have been conducted by various Government agencies during the said period;
- (c) number and names of private TV channels whose license have been cancelled during the said period; and
- (d) number and details of cases pending against TV channels as on date?

Shortage of manpower and equipment in AIR Station and DDK

1499 **Shri Sujeet Kumar:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether Government has taken any steps to restore normal operations of the All India Radio (AIR) Station and Doordarshan Kendra (DDK) in Bhawanipatna of Kalahandi District; and
- (b) whether currently, there is an acute shortage of both manpower and equipment in the AIR Station and DDK in Bhawanipatna?

Promotion of Indian culture through DD/TV channels

1500 **Shri Sambhaji Chhatrapati:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether Government has taken any concrete steps in recent years to promote rich Indian culture and traditions through Doordarshan, other channels and Indian cinema to ensure that youth and children of the country continue to remain connected with their own culture and traditions and are not swayed away due to the influence of foreign cultures;
- (b) if so, the details thereof;
- (c) whether Government has issued any guidelines to the television serial and film producers to promote serials and cinemas keeping the rich culture and traditions of India; and
- (d) if so, the details thereof?

Support to Publication Division and NBT to produce quality publications

1501 **Shri Sambhaji Chhatrapati:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether it is a fact that the working efficiency of Publication Division and National Book Trust (NBT) has gone down considerably as these are not able to bring out quality

publications in recent past;

(b) the details of publications reprints brought out by Publication Division and NBT during the last five years;

(c) whether Government has reviewed their performance during the said period and if not, the reasons therefor; and

(d) details of actions Government proposes to take to improve their functioning so as to produce quality publications at reasonable cost for common people?

Pendency of application for registration of newspaper

1502 **Shri Ripun Bora:**

Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether many applications for registration of newspaper and circulation corrections are pending with Government since 2017-18 financial year;

(b) if so, the reasons behind pendency;

(c) the affect on the Directorate of Advertising and Visual Publicity (DAVP) empannelled newspapers in getting advertisements and those who are in waiting for correction of their circulation data since 2017; and

(d) time by which the pendencies would be cleared by the concerned?

Replacement of PCI with Media Council

1503 **Dr. V. Sivadasan:**

Shri Elamaram Kareem:

Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether there is a proposal to replace the current Press Council of India (PCI) with a Media Council;

(b) if so, would such a Media Council cover under its ambit, news channels, electronic news portals; and

(c) if not, the reasons therefor?

Launch of international channels by Prasar Bharati

1504 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether it is a fact that Prasar Bharati is seriously thinking to launch a channel with international presence;

(b) whether it is also a fact that a tender for Expression of Interest (EoI) has also been floated recently;

(c) if so, the details thereof and reasons for having such a channel; and

(d) whether any roadmap has been prepared for this purpose and if so, the details thereof?

Expenditure on COVID-19

1505 **Shri M.V. Shreyams Kumar:**

Will the Minister of **Information and Broadcasting** be pleased to state:

(a) the expenditure incurred by the Ministry till now on measures/campaign undertaken in the fight against COVID-19 during the last 18 months;

(b) whether the Ministry has commissioned work to non-Government Organizations/private players in this regard; and

(c) if so, the details thereof?

Regulation of fake social platforms

1506 # **Shri Satish Chandra Dubey:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) the steps taken by Government to curb and regulate fake social media platforms, news and misinformation; and
- (b) the measures adopted by Government to prohibit the misuse of social media and to curb and remove illegal content in election campaigns?

Reduction of AIR stations

1507 **Shri K. Somaprasad:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether Government has decided to reduce the number of stations of All India Radio (AIR), bringing creation of programmes in Kerala to just one;
- (b) if so, the reasons therefor;
- (c) whether this decision will end the regional programmes being created specific to many cities in Kerala and if so, the details thereof;
- (d) whether all the stations will have to carry programming from one station to the entire State, rather than localized programming and if so, the details thereof; and
- (e) whether Government has explored any options to make it financially viable to keep these stations functional, given their huge popularity?

Violation of laws by disclosing the identity of rape victims/survivors

1508 **Shri Shaktisinh Gohil:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether some of the news channels have violated laws by disclosing the identity of rape victims/survivors;
- (b) if so, the details thereof;
- (c) the details of the action taken against the media organisations/houses or the reporters/journalists for having violated the said laws; and
- (d) if not, the reasons therefor?

Ban on broadcasts

1509 **Shri Binoy Viswam:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) the details of all forms of broadcasting that fall under the Ministry's ambit and the number of Films/Digital Online Media/Advertisements that have been banned from public viewing since 2017;
- (b) whether Government reconsidered the lifting of such ban post representation by the producers, if so, number of such bans which were rescinded;
- (c) the procedure followed in banning such broadcasts; and
- (d) the steps Government has taken to ensure that the Right to Freedom of Speech and Expression is not arbitrarily curtailed by excess censorship?

Comparison of all OTT platforms

1510 # **Shri Vivek Thakur:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether it is a fact that a large number of people have subscribed to Over The Top (OTT) platforms such as Netflix, Xstream, Amazon Prime Video, Hotstar etc. during the COVID-19 period;
- (b) the details of cost comparison of all these OTT platforms;
- (c) whether it is also a fact that Netflix does not have any annual package due to which consumers have to pay higher charges;
- (d) if so, the steps being taken for this; and
- (e) if not, the reasons therefor?

Financial assistance to families of COVID-19 affected journalists

1511 **Shri Sushil Kumar Gupta:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether it is a fact that Government has approved financial assistance to the families of journalists who succumbed to the COVID-19;
- (b) if so, the details in this regard; and
- (c) the number of families who have been given assistance so far?

Monthly paper published by PIB

1512 **Smt. Priyanka Chaturvedi:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether it is a fact that Press Information Bureau (PIB) is going to publish a monthly paper; and
- (b) if so, the details thereof?

Viewership of Doordarshan

1513 **Smt. Priyanka Chaturvedi:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether it is a fact that the viewership of Doordarshan has dropped significantly in recent years; and
- (b) if so, steps being taken by Government to increase the viewership?

Job loss due to COVID-19

1514 **Dr. C.M. Ramesh:**

Will the Minister of **Micro, Small and Medium Enterprises** be pleased to state:

- (a) details of the number of Micro, Small and Medium Enterprises (MSMEs) which became sick during COVID-19 pandemic throughout Government, State-wise;
- (b) whether Government is considering giving support packages to revive MSMEs Sector, if so, details thereof; and
- (c) details of the number of workers who have lost their jobs have since been reinstated?

Action against cable TV networks

1515 **Shri B. Lingaiah Yadav:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether Government has amended the rules regulating cable television networks, providing for a statutory mechanism for complaints raised by citizens regarding any content broadcast; and

(b) if so, the details thereof and violations noticed/cases booked/action taken/penalties imposed and the manner in which such penalties are used and for what purpose?

Funds for supporting Community Radio Movement

1516 **Dr. Vikas Mahatme:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether the funds allocated for supporting Community Radio Movement in the country remained largely underutilised in 2020-21;
- (b) if so, the reasons therefor;
- (c) the steps Government has undertaken to tackle this issue and ensure optimum utilization of funds; and
- (d) steps Government has undertaken to promote community radios, especially since COVID-19 has increased its importance?

Pending payments by Government to BoC for advertisement

1517 **Shri A. Vijayakumar:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether Government is aware that there are huge pendency of payments by Government Department in Bureau of Outreach and Communication (BoC) for advertisement;
- (b) if so, the details thereof;
- (c) whether there are mismanagement of accounts of BoC due to organisational change of finance head and accounts; and
- (d) if so, can the updation of payment details be taken on priority basis?

Making water data accessible on official website of the Ministry

1518 **Shri Bhaskar Rao Nekkanti:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the efforts of Government to make water data accessible on the official website of the Ministry;
- (b) the efforts of Government to make water data transparent and accurate on the official website of the Ministry, State-wise; and
- (c) if not, the reasons therefor?

Funds released under ABY

1519 **Shri T.G. Venkatesh:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether Government has released funds under Atal Bhujal Yojana (ABY) to the State of Andhra Pradesh;
- (b) if so, the details thereof;
- (c) the quantum of funds sanctioned and released so far;
- (d) the number of villages where ABY has been implemented so far; and
- (e) whether the status of the implementation is satisfactory to achieve desired results?

Status of Ganga and Yamuna rivers

1520 # **Shri Naresh Bansal:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the status of holy rivers Ganga and Yamuna in the country, the details of the arrangements in place and the plan made by Government to prevent water of these rivers from getting polluted;
- (b) the progress of Namami Gange Programme which was instituted under the leadership of the Prime Minister; and
- (c) the details of the plan for Yamuna river?

DPR of Polavaram Irrigation Project

1521 **Shri V. Vijayasai Reddy:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether it is a fact that revised Detailed Project Report (DPR) of Polavaram Irrigation Project is yet to be approved by Government;
- (b) if so, details of the revised DPR and reasons for delay in approving the same; and
- (c) by when Government is going to approve the revised DPR?

Pure drinking water to every village

1522 **Lt.Gen. (Dr.) D. P. Vats (Retd.):**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the efforts being made/have been made by Government to provide pure drinking water to each and every house of the country;
- (b) if so, number of villages of the country which have been provided water through tap in country till date, State-wise; and
- (c) whether Government has proposed to complete the work for providing drinking water to every village, per house till 2024, if so, the details thereof?

Fund spent under NGP

1523 **Shri Shaktisinh Gohil:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether Government has sanctioned ₹20,000/- crores to be spent under Namami Gange Programme (NGP) during 2014-15 to 2019-20;
- (b) if so, details of fund spent out of the above allocations till date, year-wise and State-wise;
- (c) details of projects undertaken under NGP and completed along with cost incurred on these projects, State-wise;
- (d) whether it is a fact that pollution level in the Ganga are higher now than the levels recorded in 2014; and
- (e) if so, steps taken by Government under the scheme to address this?

Drive to clean river

1524 **Shri Harshvardhan Singh Dungarpur:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the ongoing initiatives by Government for cleansing river pollution;
- (b) details of money allocated, utilised and impact generated in terms of improvement etc.,

scheme-wise;

(c) whether Government was able to provide sufficient funds as per demand of ongoing drive to clean rivers; and

(d) if not, the details of gap amount?

Plan to irrigate sizeable area of land under the BNY

1525 **Sardar Balwinder Singh Bhunder:**

Will the Minister of ***Jal Shakti*** be pleased to state:

(a) whether Government has formulated any plan to irrigate sizeable area of land under the Bharat Nirman Yojana (BNY);

(b) if so, the details thereof and the parameters within which the said scheme is to be implemented; and

(c) the areas which are likely to be benefited initially there under along with the criterion laid down in this regard?

Irrigation schemes for the benefit of small and marginal farmers

1526 **Sardar Balwinder Singh Bhunder:**

Will the Minister of ***Jal Shakti*** be pleased to state:

(a) whether Government has prepared any new irrigation schemes for the benefit of small and marginal farmers;

(b) if so, the details thereof;

(c) the amount allocated and proposed to be allocated; and

(d) the time by which these schemes are likely to be implemented?

Constructing Rain Water Harvesting Structure

1527 **Dr. Ameer Yajnik:**

Will the Minister of ***Jal Shakti*** be pleased to state:

(a) whether Government provides any financial support to an individual willing to construct Rain Water Harvesting Structure (RWHS) at his/her residence;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether Government has any plan to develop RWHS in those areas where potable water problem is a big issue during summer; and

(d) if so, the details thereof?

Recycling of drinking water

1528 **Shri Rajmani Patel:**

Will the Minister of ***Jal Shakti*** be pleased to state:

(a) whether Government has any provision or scheme for recycling of drinking water in the rural areas;

(b) whether Government has installed any recycling plants in the country for our farmers, if so, the details thereof, district-wise; and

(c) if not, the reasons therefor?

Renewable energy for water treatment

1529 **Shri Parimal Nathwani:**

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) whether Government proposes to utilise renewable energy like solar and wind energy for water treatment;
- (b) if so, the details thereof;
- (c) the details of the Water Quality Testing Laboratories (WQTLs) in the country and the number of operational WQTLs out of them, State/UT-wise;
- (d) whether Government has taken steps to ensure the maintenance of water treatment arrangements; and
- (e) if so, the details thereof and if not, the reasons therefor?

Functional household/school/anganwadi tap connections

1530 Shri Partap Singh Bajwa:

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the additional number of functional household tap connections created for the years 2019-20 till date, State-wise;
- (b) the additional number of schools provided with piped water connections for the years 2019-20 till date, State-wise; and
- (c) the total funds released for the aforementioned projects for the years 2019-20 till date, State-wise; and
- (d) the additional number of anganwadis provided with piped water connections for the years 2019-20 till date, State-wise?

Piped water connection in rural population

1531 # Shri Harnath Singh Yadav:

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the salient features of Jal Jeevan Mission;
- (b) whether it is a fact that at the time of inception of this ambitious mission, out of total household of the country, piped water connection was available only to 17 per cent rural population;
- (c) if so, the details thereof, details of piped water connections available to rural population as on date, State-wise; and
- (d) whether Government has any action plan to provide piped water in every rural household by 2024 by following the 'Sabka Sath, Sabka Vikas' slogan, if so, the details thereof?

Construction of toilets under SBM-G in Chhattisgarh

1532 # Shri Ram Vichar Netam:

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the salient features of Swachh Bharat Mission-Gramin (SBM-G);
- (b) the target set in terms of numbers to construct toilets in the State of Chhattisgarh under the said scheme and the number of toilets constructed out of them;
- (c) the details of the funds allocated and spent by the State Government during the last three years and the current year, year-wise;
- (d) whether Government has received any complaint regarding irregularities in the SBM-G in the State of Chhattisgarh; and
- (e) if so, the details thereof and the steps taken by Government in this regard?

Nationwide programme/ scheme for water conservation

1533 # **Shri Samir Oraon:**

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) whether Government is running any nation-wide programme /scheme for water conservation, if so, the details thereof;
- (b) whether different methods are being adopted for conservation of water in urban and rural areas, if so, the details thereof; and
- (c) whether rain water harvesting and conservation is helpful in preventing recurrence of droughts and floods, if so, the details thereof?

Prevention of rivers pollution

1534 # **Shri Rajendra Gehlot:**

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) whether it is a fact that the polluted and chemical laden water, waste and urban sewerage water of industrial units operating in Himachal Pradesh, Haryana and Punjab, fall into Sutlej, Ravi, Beas rivers;
- (b) whether any plan has been formulated by Government in collaboration with the State Governments to prevent this, if so, the details thereof; and
- (c) if not, the reasons therefor?

IGCP receiving chemical contaminated in drinking water

1535 # **Shri Rajendra Gehlot:**

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) whether the water received from Indira Gandhi Canal Project (IGCP) is being used for irrigation and for drinking in various districts of Rajasthan, which is supplied only after getting chemical test done by the Central Pollution Control Board, if so, the details of this tests and if not, the reasons therefor;
- (b) whether the traces of deadly chemicals remain present in drinking water even after getting filtered; and
- (c) if so, the details thereof?

Regional studies for promotion of MSMEs

1536 **Shri Vijay Pal Singh Tomar:**

Lt.Gen. (Dr.) D. P. Vats (Retd.):

Shri Harnath Singh Yadav:

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) whether Government has conducted any regional studies for identifying enterprising capacity/ potential areas in the States for promotion of Micro, Small and Medium Enterprises (MSMEs) in those areas in the country;
- (b) if so, the details and the outcome thereof, State/UT-wise;
- (c) the steps taken by Government to increase the contribution of manufacturing and service sector in the said areas; and
- (d) whether any package has been announced for the said sector and if so, the details thereof, State/UT-wise?

Development of SSI

1537 **Shri Vijay Pal Singh Tomar:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) the steps taken by Government for development of Small Scale Industries (SSIs) in the country particularly for rural areas of the country;
- (b) the number of small SSIs registered/functioning in the country including those in the State of Uttar Pradesh, investment made therein and the employment opportunities generated during each of the last three years and the current year, State/UT-wise;
- (c) details of the constraints presently being faced by SSIs and the corrective steps taken by Government in this regard; and
- (d) whether Government is providing/proposes to provide assistance/special package to States for promotion/marketing of products of SSIs?

Registration under Udyog Aadhaar Memorandum

1538 **Shri Derek O' Brien:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) whether a large number of Micro, Small and Medium Enterprises (MSMEs) remain outside the purview of organized sector and do not get benefits under State and Central schemes and if so, the reasons therefor;
- (b) the total number of MSMEs registrations under the Udyog Aadhaar Memorandum since the platform's inception and the details thereof; and
- (c) the total number of unregistered MSMEs in the country and the details thereof?

Arbitration under MSME Act

1539 # **Shri Mahesh Poddar:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) whether arbitration under Micro, Small and Medium Enterprises (MSME) Act would be initiated after review of failure report from Conciliation Center, despite the fact that it would require more time;
- (b) whether existing MSME Act or any other amendment proposes creation of a conciliation Centre, if so, details thereof; and
- (c) whether Government will consider ensuring a better mechanism to provide payment equivalent to 75 per cent of award amount to MSMEs from any corpus fund or deposit made by purchaser, within a reasonable time following compliance by MSMEs in order to reduce stress caused by delayed litigation?

Jobs loss in MSMEs' sector due to COVID-19

1540 **Dr. Ameer Jainik:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- a) the total number of Micro, Small and Medium Enterprises (MSMEs) in the country, sector-wise and State-wise;
- b) the total number of jobs lost in the MSMEs sector due to COVID-19 pandemic;
- c) the number of MSMEs which have availed loans under the emergency provisions announced by Government as part of the "Atmanirbhar" package;
- d) the details of funds sanctioned, under the "Atmanirbhar package", sector-wise; and
- e) whether Government plans to extend the moratorium given by Reserve Bank of India to enterprises in MSMEs sector on repayment of loans?

Problem of funds with MSMEs

1541 **Shri Md. Nadimul Haque:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) the details of progress in giving access to smart banking solutions to Micro, Small and Medium Enterprises (MSMEs) segment that offer accessibility and affordability;
- (b) steps being taken to ensure accessibility and affordability of funds with MSMEs, if so, the details thereof; and
- (c) the funds disbursed for the same so far, State-wise?

Observation of MSMEs Day

1542 **Shri K.C. Venugopal:**

Shri Sanjay Seth:

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) whether Government observed World Micro, Small and Medium Enterprises (MSMEs) Day recently;
- (b) if so, the details thereof along with the theme of the event and initiatives undertaken;
- (c) the contribution of MSMEs sector to the GDP of the country and the estimated work force in this sector;
- (d) the reason for failure of MSMEs sector to grow and post profitability even after great support from Government; and
- (e) whether many of the MSMEs were on the verge of closure or closed due to lockdown to contain the spread of second wave of COVID-19 pandemic and the corrective steps taken in this regard?

Prime Minister's Employment Generation Programme (PMEGP)

1543 **Shri Subhash Chandra Singh:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) whether Government has come up or plans to come up with a strategy to avoid Hypothecation and collaterals asked for under Prime Minister's Employment Generation Programme (PMEGP);
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Mineral exploration and mining activities

1544 **Shri Iranna Kadadi:**

Will the Minister of *Mines* be pleased to state:

- (a) whether Government has enhanced the mineral exploration and mining activities in the country recently and if so, the details thereof;
- (b) whether Government has identified eleven Research and Development (R&D) projects under its science and technology programme from academic institutions/Public Sector Undertakings (PSUs) and if so, the details thereof;
- (c) whether the outcomes of these projects will pave the way for discovery of new minerals in the country; and
- (d) if so, the details thereof?

Renewal of mining lease

1545 **Shri Prashanta Nanda:**

Shri Subhash Chandra Singh:

Will the Minister of **Mines** be pleased to state:

- (a) whether there is any provision to renew the lease of mines before expiry dates to reduce the loss that occurs due to time lag;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

District Mining Fund in Odisha

1546 **Smt. Mamata Mohanta:**

Will the Minister of **Mines** be pleased to state:

- (a) whether any measures have been taken by the Ministry to increase the spending from District Mining Fund and if so, details thereof;
- (b) the guidelines for spending District Mining Fund in the State of Odisha and the total amount spent on all the districts including Mayurbhanj during last three years, work-wise;
- (c) whether a Committee has been constituted for work planning sanction and to review the above mentioned amount and if so, the names of the members of the Committee; and
- (d) whether Government proposes to have a provision for the role and suggestions of the Members of Parliament?

Welfare of minorities

1547 **Shri G.C. Chandrashekar:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) the details of the various schemes under implementation for the welfare of the minorities in the country, scheme-wise;
- (b) the funds allocated/utilised under the said schemes and the number of families/persons benefited by these schemes during each of the last three years and the current year, scheme and State/UT-wise;
- (c) whether a number of States have failed to pass on the benefits of welfare schemes;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the effective measures taken by Government to ensure that the benefits of the schemes implemented for minorities actually reach the intended beneficiaries?

Scholarships for minorities

1548 **Shri G.C. Chandrashekar:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) whether Government has any scheme to provide scholarships for minorities in Central and State institutes for professional education;
- (b) if so, the details thereof;
- (c) whether Government proposes to increase scholarships for minorities in professional institutions;
- (d) if so, the details thereof;
- (e) the details of allocations made under these schemes during the last three years; and
- (f) the details of the total beneficiaries under the various scholarship schemes during the last three years, State-wise?

Pradhan Mantri Jan Vikas Karyakaram

1549 **Smt. Vandana Chavan:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) details of projects sanctioned, underway, completed and funds sanctioned, disbursed, received and utilised for education, health, skill development and women related projects under Pradhan Mantri Jan Vikas Karyakaram (PMJVK), in each minority concentrated block/town/district, State/UT-wise;
- (b) mechanism to monitor implementation of projects under PMJVK, reduce delays in obtaining utilisation certificates, consideration and sanctioning of projects;
- (c) details of evaluation/study conducted to assess impact of PMJVK in improving the lives of minorities;
- (d) details of steps undertaken through PMJVK to help minorities during COVID-19; and
- (e) whether Government plans to introduce a separate COVID-19 vaccination component under PMJVK, if not, reasons therefor?

Free coaching centres in West Bengal

1550 **Smt. Shanta Chhetri:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) the number of free coaching centres in West Bengal and the number of free coaching centres under the related scheme and names of the places where these centres are located;
- (b) whether Government proposes to open one centre each at Siliguri, Darjeeling, Kalimpong and Naxalbari in West Bengal; and
- (c) if so, the details thereof?

Scholarship for students from minorities during COVID-19

1551 # **Shri Vishambhar Prasad Nishad:**

Smt. Chhaya Verma:

Ch. Sukhram Singh Yadav:

Will the Minister of **Minority Affairs** be pleased to state:

- (a) whether it is a fact that during the COVID-19 period, the amount of financial grants and scholarships to be provided for education of students from minorities has been reduced this year;
- (b) the financial grants and scholarships provided to students from minorities for education during the last five years;
- (c) the number of students being provided scholarship and the dates on which it has been increased; and
- (d) the amount of scholarship, year-wise?

Pradhan Mantri Jan Vikas Karyakram for minorities

1552 **Dr. Banda Prakash:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) whether any step has been taken to promote education among minority communities under the Pradhan Mantri Jan Vikas Karyakram (PMJVK);
- (b) if so, the details of the works done in education sector in the country including Telangana and Andhra Pradesh during the last three years; and
- (c) the names of the locations selected for development of resources for education along

with the details of the works carried out in the said locations, State-wise particularly in Telangana?

Illiteracy amongst muslims

1553 **Shri V. Vijayasai Reddy:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) view of the Ministry on recently released census which shows that 43 per cent muslims are illiterate in country against national average of 36 per cent;
- (b) whether only 2.75 per cent out of 43 per cent muslims are graduates;
- (c) reasons behind this pathetic position in spite of the Ministry undertaking various schemes and programmes by spending thousands of crores;
- (d) status of Muslims in Andhra Pradesh; and
- (e) amount of money Ministry is going to save by abolishing Haj subsidy and mechanism by which it will fulfill its promise that the amount would be spent on educating poor muslim boys and girls?

Revaluation of Minority Commission

1554 **Shri Rakesh Sinha:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) whether Minority Commission had recommended in its successive reports till 1988 to merge the Minority Commission with the Human Rights Commission and make it its branch;
- (b) if so, the logic behind such recommendations;
- (c) whether Government will revive such recommendations according to the secular ethos of our Constitution;
- (d) whether there is any revaluation of working and utility of National Commission for Minorities in our liberal secular and democratic State; and
- (e) if not, whether Government will do the revaluation to understand its realities?

Demolition of mosque in waqf property at Barabanki, Uttar Pradesh

1555 **Shri Abdul Wahab:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) whether the illegal demolition of mosque structure in a waqf property located in Barabanki, Uttar Pradesh has come to the notice of Government;
- (b) if so, the reasons for such unlawful demolition of mosque;
- (c) whether Government has asked for any report from the Government of Uttar Pradesh in this regard;
- (d) if so, the details thereof; and
- (e) whether Government is willing for an independent enquiry into the matter?

Naya Savera scheme

1556 **Shri Abdul Wahab:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) the number of beneficiaries, amount spent and amount lapsed under Naya Savera scheme for the last five years;
- (b) the number of successful candidates who got selected in competitive exams under this scheme;
- (c) the details of newly empanelled institutes for next three years;

- (d) the number of institutes from Kerala which have been empanelled under Naya Savera scheme; and
 (e) whether Government is willing to expand this project by raising the budget of this scheme, due to the increasing demand from youth from minority communities?

National Commission for Minorities

1557 **Shri Syed Zafar Islam:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) whether it is a fact that a large number of cases are pending before the National Commission for Minorities (NCM);
 (b) if so, the details thereof and the reasons therefor;
 (c) the number of State Minorities Commissions functional in the country, including Uttar Pradesh; and
 (d) the steps undertaken to establish such Commissions in all the States of the country?

Status of linguistic minority communities

1558 **Shri Sujeet Kumar:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) the details of linguistic minority communities identified across the country, State-wise including Odisha; and
 (b) the details of sites/monuments preserved for said minority communities, State-wise?

Legislation and schemes for protection of minorities

1559 **Shri P. Wilson:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) whether the Ministry has discussed with the Ministry of Finance, about the problems faced by religious minority institutions in getting the foreign contribution funds and has suggested any measures to reduce bottlenecks to ease flow of funds;
 (b) whether Government has taken any steps to prevent atrocities on minorities including legislating laws to protect their rights; and
 (c) details of schemes/policies launched/scholarships formulated after 2014 to serve interests of minorities including funds allotted/sanctioned by Government for each of the schemes along with utilisation thereof during the said period, State/ UTs-wise?

MoU for skilling of manpower in shipping industry

1560 **Shri Kumar Ketkar:**

Smt. Phulo Devi Netam:

Shri Digvijaya Singh:

Will the Minister of **Ports, Shipping and Waterways** be pleased to state:

- (a) details of the Memorandum of Understanding (MoU) entered into with the Ministry of Skill Development and Entrepreneurship for skilling, re-skilling and up-skilling of manpower in the shipping industry;
 (b) whether any measures have been implemented under the MoU from inception till date;
 (c) if so, details thereof and if not, reasons therefor;
 (d) the number of persons who have received training for skilling, re-skilling and up-skilling under the MoU, from inception till date;
 (e) the number and details of shipping cabins developed to deploy remote training under the

MoU; and

(f) details of allocations and disbursements for the purposes of the MoU, till date?

Infrastructure development in shipping sector

1561 **Shri Parimal Nathwani:**

Will the Minister of **Ports, Shipping and Waterways** be pleased to state:

- (a) whether Government proposes to expand/develop infrastructure in shipping sector in the country;
- (b) if so, the details and present status thereof along with the details of the schemes proposed/under implementation in this regard; and
- (c) the locations identified/proposed for the purpose along with the financial implications involved therein?

National Waterways in Uttar Pradesh

1562 **Shri G.V.L. Narasimha Rao:**

Will the Minister of **Ports, Shipping and Waterways** be pleased to state:

- (a) the length of National Waterways (NWs) in 2014 and the length at present in Uttar Pradesh;
- (b) the NWs projects completed since 2014 and ongoing projects in Uttar Pradesh;
- (c) the other NWs projects in the pipeline in Uttar Pradesh;
- (d) the estimated length of NWs in Uttar Pradesh by 2024; and
- (e) the estimated investment in NWs in Uttar Pradesh during 2019 to 2024?

Sagarmala programme in Kerala

1563 **Shri John Brittas:**

Will the Minister of **Ports, Shipping and Waterways** be pleased to state:

- (a) the status of implementation of various projects under the Sagarmala programme in Kerala; and
- (b) the cost of each of the projects?

Proposals regarding road construction

1564 # **Shri Neeraj Dangi:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) number of proposals received from Rajasthan with regard to road construction projects during the last three years, year-wise;
- (b) the number of proposals approved by Government and the details thereof;
- (c) the details of such proposals under consideration and pending; and
- (d) by when the pending proposals are likely to be approved?

NH66 construction in Kerala

1565 **Dr. V. Sivadasan:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the status of National Highways (NH)66 construction in Kerala;
- (b) whether the construction process is going on as per the schedule; and
- (c) if not, the reasons for the delay?

Construction of new roads/ highways at Andaman and Nicobar Islands

1566 **Shri Vivek K. Tankha:**

Will the Minister of **Road Transport and Highways** be pleased to state:

whether the Ministry has taken any concrete steps to facilitate construction of new roads and highways in the Union Territory of Andaman and Nicobar Islands to improve connectivity and mobility for both natives as well as tourists?

Progress in construction of NH in Uttarakhand

1567 # **Shri Naresh Bansal:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the details of progress of all weather road, National Highways (NHs) like Dehradun-Delhi, etc which are being constructed in Uttarakhand with the help of Central Government; and
(b) by when Saharnpur-Vikasnagar NH will be constructed?

Upgradation of NH

1568 **Shri Hishey Lachungpa:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether there is a proposal to upgrade the National Highway (NH) connecting Sevoke to Rangpo in West Bengal and Rangpo to Gangtok in Sikkim;
(b) name of agency entrusted to implement and execute the upgradation work of NH 10;
(c) the estimated cost and time to complete upgradation work; and
(d) the number of lanes NH 10 will have after upgradation?

Four lane Highways on the banks of Gandak in Bihar

1569 # **Shri Sushil Kumar Modi:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether Government has decided to build a four-lane National Highway (NH) on both east and west banks of Gandak river in Bihar on Sonepur-Vaishali-Sahebganj-Areraj and Sonepur-Maker-Amnour-Taraiya- Baikunthpur-Areraj;
(b) whether Government proposes to connect the same to city of Bettiah which is located only 32 kms away from Areraj;
(c) if so, by when would it be notified; and
(d) the cost to be incurred on the said three roads and by when work would start on the same?

Huge debt and losses of NHAI

1570 **Shri Sushil Kumar Modi:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether external borrowing of National Highways Authority of India (NHA) increased from ₹73,385 crore outstanding as on March 2017 to ₹3,16,894 in March 2021;
(b) whether debt of NHA has reached ₹3.17 trillion financial year 2021 up 27 percent from ₹2.49 trillion in March 2020;
(c) whether it is a fact that toll revenue decreased by 4 per cent to around ₹26,000 crore in financial year 2021;
(d) whether NHA has contingent liability of about 70,000 cr in arbitration and court cases;

and

(e) amount of interest paid in 2021 and mechanism by which NHAI will sustain huge debt?

Upgradation of SHs into NHs

1571 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether Government has fixed any target to upgrade the State Highways (SHs) across the country including the State of Andhra Pradesh to National Highways (NHs) during the current financial year 2021-22;
- (b) if so, the details thereof;
- (c) whether Government has allocated any funds for these projects as one time allocation;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Vehicle Scrappage Policy, 2021

1572 # **Shri Vishambhar Prasad Nishad:**

Ch. Sukhram Singh Yadav:

Smt. Chhaya Verma:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether it is a fact that under the Vehicle Scrappage Policy, 2021, introduced in view of environment pollution, the vehicle owner of more than 15 years old vehicle are being paid less amount, even less than the scrap value, in lieu of their vehicles;
- (b) the details of amount being paid by the scrap companies in lieu of old two wheelers, four wheelers and other vehicles; and
- (c) whether Government is considering to give new vehicles to the willing people in lieu of their old vehicles after taking same amount so that they should not face a sudden and heavy financial burden?

Inter-State connectivity projects

1573 **Dr. Banda Prakash:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the total number of inter-State connectivity projects amongst Telangana, Andhra Pradesh, Karnataka, Maharashtra and Chhattisgarh lying incomplete at present;
- (b) the time frame by which the said projects are likely to be completed;
- (c) whether Government has provided financial assistance to the State Governments for the construction of inter-State bridges and roads which are important from economic perspectives during each of the last three years and the current year and if so, the details thereof, State-wise; and
- (d) the names of the States proposed to be provided financial assistance in this regard during the current year?

Assessment of NHAI by CAG

1574 # **Dr. Kirodi Lal Meena:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether it is a fact that the Comptroller and Auditor General (C&AG) has strongly criticized the National Highways Authority of India (NHAI) for providing undue advantage to various concessionaires who failed to complete the road projects across the country;

- (b) if so, the details thereof;
- (c) whether Government has taken any steps to freeze the accounts of concessionaires after the audit observations given by the C&AG; and
- (d) if so, the details thereof and if not, the reasons therefor?

Green Tax on electric vehicles

1575 # **Shri Mahesh Poddar:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether Government is mulling over levying green tax for old vehicles in the country, if so, the details of the prospective benefits of the same;
- (b) whether the same rate of tax would be implemented on all vehicles irrespective of the type of registration, city of registration and difference in the make of vehicle;
- (c) the penalty provision likely to be put-in place by Government for implementing this proposed provision;
- (d) the manner in which revenue generated from this new tax would be spent; and
- (e) the mechanism by which new and already registered vehicles would be able to register for payment of this tax?

Four laning of NHs

1576 **Dr. Anil Agrawal:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the details of new National Highways (NHs) identified for upgradation to four laning in Uttar Pradesh; and
- (b) the estimated cost of these projects and by when they are likely to be completed?

Representation received from AIMTC

1577 **Shri Sanjay Raut:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether Government has received any memorandum recently from All India Motor Transport Congress (AIMTC), an apex body of Transporters - (both Cargo and Passenger), which is representing approximately 95 lacs Truckers and approximately 50 lacs bus and tourist operators in the country with their long standing demands;
- (b) if so, the details thereof and Government's response thereto; and
- (c) the details of steps taken or proposed to be taken by Government to provide assistance to all transporters for their survival from COVID-19 and lockdown related side effects?

Common format of the PUC

1578 **Shri Sushil Kumar Gupta:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether Ministry has any plan to have a common format of the Pollution Under Control Certificate (PUC) across India, under Central Motor Vehicle Rules; and
- (b) if so, the details thereof?

Decrease in road accidents after implementation of MV Act

1579 # **Shri Harnath Singh Yadav:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether there has been some decrease in the number of road accidents after the implementation of provisions of the Motor Vehicle (MV) Act, 2021;
- (b) if so, the details thereof;
- (c) whether it is a fact that the most important thing in order to make road traffic safe is that the driver is stress free and whether any action plan has been implemented in this regard; and
- (d) if so, the details thereof?

NHs in Uttar Pradesh

1580 **Shri G.V.L. Narasimha Rao:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the length of National Highways (NHs) in 2014 and at present in Uttar Pradesh (UP);
- (b) the NH projects completed since 2014 and ongoing projects in UP;
- (c) the other NHs projects in the pipeline in UP;
- (d) the estimated length of NHs in UP by 2024; and
- (e) the estimated investment in NHs in UP during 2019 to 2024?

Concessions in motor vehicle tax

1581 **Shri B. Lingaiah Yadav:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether Government has proposed concessions in motor vehicle tax for those who take their old vehicle for scrapping; and
- (b) if so, the details thereof and progress made/response received as on date vehicle, State-wise?

Cashless toll plaza

1582 # **Smt. Kanta Kardam:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the steps being taken by Government to encourage payment of toll through cashless mode at all Toll Plazas on National Highways across the country;
- (b) whether Government is satisfied with the said steps or contemplating on a new scheme in this regard; and
- (c) if so, the details thereof?

Dilapidated condition of NH in Jharkhand

1583 # **Shri Samir Oraon:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether it is a fact that recently constructed NH23 from Ranchi to Palma and NH 39 from Ranchi to Kudu in Jharkhand is in a dilapidated condition within two years and become very prone to accidents;
- (b) whether proper attention was given to the standards and quality of National Highways (NHs) while constructing these roads and any provisions were made for their proper maintenance; and
- (c) whether any action has been taken against these contractors for not completing the work satisfactorily?

Construction of NHs in Assam

1584 **Shri Kamakhya Prasad Tasa:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the details of National Highways (NHs) presently under construction in Assam along with the amount spent/sanctioned, NH-wise;
- (b) the status of progress of work on these NHs and the timelines for completion of the work, NH-wise;
- (c) the problems faced in expeditious completion and implementation of the projects; and
- (d) the special measures taken or undertaken by the Ministry to expedite work on these NHs?

Implementation of National SC/ST hub

1585 **Shri Kamakhya Prasad Tasa:**

Will the Minister of **Micro, Small and Medium Enterprises** be pleased to state:

- (a) the status of implementation of the National SC/ST hub;
- (b) the amount of funds allocated and spent for the purpose and how much has been spent in/for Northeast States;
- (c) the number of SC/ST entrepreneurs trained for the purpose and the total amount of procurement made by Central Public Sector Enterprises and Government from SC/ST owned MSMEs since the inception of the scheme; and
- (d) how far the objectives of the scheme has been achieved?

Sports school in Jharkhand

1586 # **Shri Deepak Prakash:**

Will the Minister of **Youth Affairs and Sports** be pleased to state:

- (a) whether there is any proposal before Government to open a special sports school in Jharkhand for the children who are talented in sports for enabling them to compete successfully at world level;
- (b) whether any other steps or measures are being taken by Government for the same;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Central schemes for promotion of sports

1587 **Shri Iranna Kadadi:**

Will the Minister of **Youth Affairs and Sports** be pleased to state:

- (a) the details of the central schemes being run for the promotion of sports in the country;
- (b) the funds allocated under these schemes during each of the last three years and the current year, sports-wise; and
- (c) the details of the expenditure incurred on these schemes during each of the last three years and the current year?

Development of sports in rural India

1588 **Smt. Vandana Chavan:**

Will the Minister of **Youth Affairs and Sports** be pleased to state:

- (a) the number of schools in rural India with sports teachers, playgrounds and sports equipment, State/UT/district-wise, and if no such data has been collected, reasons

therefor;

(b) steps being taken to encourage increased community, parent and women engagement in sports in rural India;

(c) steps being taken to adopt grassroots approach to talent recruitment, especially from rural, tribal and backwards areas;

(d) steps being taken to provide talent from rural India with training and financial support; and

(e) details of National Sports Academies and small 'Khelo India' centres to be set up in rural areas with timeline and roadmap and if not, reasons therefor?

Training of athletes for Olympics 2024

1589 **Shri Sanjay Seth:**

Shri K.C. Venugopal:

Will the Minister of *Youth Affairs and Sports* be pleased to state:

(a) whether Government has taken steps to train athletes for the upcoming Olympics of 2024 (Paris) and 2028 (Los Angeles) and if so, the details thereof;

(b) whether measures are undertaken to provide financial and infrastructural support to Indian athletes who will compete in the upcoming Olympics of 2024 and 2028 and if so, the details thereof; and

(c) whether Government will carry out review of the performance of the selected junior athletes under Target Olympic Podium Scheme (TOPS) and if so, the details and outcome thereof and if not, the reasons therefor?

Budget for National Sports Development Fund

1590 **Shri Derek O' Brien:**

Will the Minister of *Youth Affairs and Sports* be pleased to state:

(a) the details of the budgetary allocation for the National Sports Development Fund;

(b) whether the budgetary allocation for the said fund has decreased in the last two years, if so, the details thereof; and

(c) whether the budgetary support for meritorious sportspersons has also been reduced in the last two years, if so, the details thereof?

List of recognised sports on website

1591 # **Shri Kailash Soni:**

Will the Minister of *Youth Affairs and Sports* be pleased to state:

(a) whether construction of sports complex should be started at every district and block level by Government on the lines of Navodaya Vidyalayas which have been set up in every district, in a phased manner for the youth of the States for their interest in sports and physical exercise; and

(b) whether there should be clear guidelines regarding the sports recognised by the Ministry and the list of recognized sports should be made available on the website, so that the youth of the country does not waste time on unnecessary activities of unrecognized sports federations/organizations?

Promotion of sports in Maharashtra

1592 **Shri Anil Desai:**

Will the Minister of *Youth Affairs and Sports* be pleased to state:

- (a) whether it is a fact that youth in Maharashtra is quite actively participating in the sports and youth activities;
- (b) the efforts made by Government to promote the youth and sports in Maharashtra during the last two years; and
- (c) the amount sanctioned to the State Government for the development in this field during the last two years?

Sports quota in Government jobs

1593 **Shri Anil Desai:**

Will the Minister of **Youth Affairs and Sports** be pleased to state:

- (a) whether it is a fact that there are several discipline of sports and games, which is also a criteria for Government jobs, if so, the details thereof;
- (b) whether it is also a fact that there are twenty other sports, that Government has recently introduced as new disciplines for Central Government jobs under the sports quota; and
- (c) if so, whether sports quota works in promotion also?

Representation of women in sports

1594 **Shri Binoy Viswam:**

Will the Minister of **Youth Affairs and Sports** be pleased to state:

- (a) steps the Ministry has taken to improve the infrastructure and access for women and non-binary genders to pursue sports as a professional career;
- (b) whether it is a fact that there is a difference in pay amongst sportspersons based on their gender;
- (c) the details of wages given to sportspersons in different sports under the Ministry's control; and
- (d) the total number of male and female sportspersons, coaches and sports related staff currently employed under various bodies/associations that are under the Ministry's control, sports-wise?

Fit India Movement

1595 **Smt. Mamata Mohanta:**

Will the Minister of **Youth Affairs and Sports** be pleased to state:

- (a) whether Government has launched the "Fitness Ka Dose Aadha Ghanta Roz" campaign;
- (b) if so, the details thereof and the aims and objectives behind the move;
- (c) the shortcomings noticed and achievements made by Government after the launch of Fit India Movement;
- (d) the challenges faced by Government while implementing Fit India Movement; and
- (e) whether the Fit India Movement has achieved the objectives for which it was launched and if so, the details thereof and if not, the corrective steps taken in this regard?

Creation of new infrastructure facilities

1596 **Shri Partap Singh Bajwa:**

Will the Minister of **Youth Affairs and Sports** be pleased to state:

- (a) the total number of new infrastructure created since 2018-19 till date, State-wise;
- (b) the total cost of new infrastructure created since 2018-19 till date, State-wise;
- (c) the total number of infrastructure facilities upgraded since 2018-19 till date, State-wise;

and

(d) the total amount spent on upgrading infrastructure facilities at universities since 2018-19, State-wise?

Budget allotted for various schemes

1597 **Shri K.C. Ramamurthy:**

Will the Minister of *Youth Affairs and Sports* be pleased to state:

- (a) the details of budget allotted for 2020-21 for various schemes, State-wise;
- (b) the impact on above schemes due to COVID-19;
- (c) the details of budget allocated for 2021-22 for various schemes, State-wise; and
- (d) the schemes especially sanctioned for Karnataka?

National Sports Education Board

1598 **Shri K.C. Ramamurthy:**

Will the Minister of *Youth Affairs and Sports* be pleased to state:

- (a) the aims and objectives of the proposed National Sports Education Board;
- (b) the help this Board will provide to push students in taking up sports related subjects as their main subjects, besides regular curriculum;
- (c) whether the Board will help aspiring athletes in flexible or deferred exams which is now available only to established players; and
- (d) if so, the details thereof?

Archery academy

1599 # **Shri Ram Vichar Netam:**

Will the Minister of *Youth Affairs and Sports* be pleased to state:

- (a) whether Government proposes to set up an Archery academy in other districts of Chhattisgarh, including Balampur, as youth of the State there are famous for their archery skills;
- (b) if so, the details thereof;
- (c) whether Government has received any proposal from the Government of Chhattisgarh regarding setting up an archery academy in tribal areas; and
- (d) if so, the details thereof, and the steps taken by Government in this regard?

'Khelo India' centres

1600 **Smt. Ambika Soni:**

Will the Minister of *Youth Affairs and Sports* be pleased to state:

- (a) whether Government has decided to open a number of new 'Khelo India' centres across the country;
- (b) if so, the details thereof, State-wise; and
- (c) the steps taken by Government to ensure availability of grassroots level sports infrastructure across the country?

New Delhi
The 26th July, 2021
04 Sravana, 1943 (Saka)

Desh Deepak Verma,
Secretary-General.

INDEX
(Ministry-Wise)

Coal	: 1441, 1442, 1443, 1444, 1445, 1446, 1447, 1448, 1449, 1450, 1451, 1452, 1453, 1454, 1455, 1456
Defence	: 1457, 1458, 1459, 1460, 1461, 1462, 1463, 1464, 1465, 1466
Environment, Forest and Climate Change	: 1467, 1468, 1469, 1470, 1471, 1472, 1473, 1474, 1475, 1476, 1477, 1478, 1479, 1480, 1481, 1482, 1483, 1484, 1485, 1486, 1487, 1488, 1489, 1490, 1491, 1492
Heavy Industries and Public Enterprises	: 1493, 1494, 1495, 1496, 1497
Information and Broadcasting	: 1498, 1499, 1500, 1501, 1502, 1503, 1504, 1505, 1506, 1507, 1508, 1509, 1510, 1511, 1512, 1513, 1515, 1516, 1517
Jal Shakti	: 1518, 1519, 1520, 1521, 1522, 1523, 1524, 1525, 1526, 1527, 1528, 1529, 1530, 1531, 1532, 1533, 1534, 1535
Micro, Small and Medium Enterprises	: 1585, 1536, 1537, 1538, 1539, 1540, 1514, 1541, 1542, 1543
Mines	: 1544, 1545, 1546
Minority Affairs	: 1547, 1548, 1549, 1550, 1551, 1552, 1553, 1554, 1555, 1556, 1557, 1558, 1559
Parliamentary Affairs	: --
Ports, Shipping and Waterways	: 1560, 1561, 1562, 1563
Road Transport and Highways	: 1564, 1565, 1566, 1567, 1568, 1569, 1570, 1571, 1572, 1573, 1574, 1575, 1576, 1577, 1578, 1579, 1580, 1581, 1582, 1583, 1584
Youth Affairs and Sports	: 1586, 1587, 1588, 1589, 1590, 1591, 1592, 1593, 1594, 1595, 1596, 1597, 1598, 1599, 1600